indication of the foreign gave no exchange requirements. The Development Wing of this Ministry, however, Scheme would estimated that the involve foreign exchange worth about Rs. 2.5 crores. The Licensing Committee suggested that the foreign that the foreign exchange requirements should be reduced and this fact was intimated to the State Government who are undernegotiating stood to be foreign suppliers for the import Their final plant and machinery. proposals are still awaited.

SHRI V. PRASAD RAO: In the Statement, it is stated:

"The Licensing Committee suggested that the foreign exchange requirements should be reduced and this fact was intimated to the State Government . . ."

May I know whether the Licensing Committee has suggested that actual capacity to be installed should be reduced or that the machinery that is proposed to be imported from foreign countries should be reduced if they are available indigenously?

SHRI MANUBHAI SHAH: There are two aspects to the problem. is no question of reducing the increased installed capacity for which an application has been forwarded by them. The fact is that the price quoted by was, in the the foreign suppliers opinion of the Government, rather too high. It was also felt that indigenous content should be made use of, that they should buy a larger part of the requirements from India rather than buying from foreign countries and that suitable foreign exchange payment terms should be negotiated.

SHRI V. PRASAD RAO: May I know whether the Licensing Committee did suggest to the Andhra Government the name of any other country where these materials would be available for lesser prices?

SHRI MANUBHAI SHAH: That not for the Licensing Committee. The Andhra Pradesh Government, as the managers of this factory, are quite

competent to go into the question. We gave this information because we have the relevant cost per ton of various items of import.

SHRI V. PRASAD RAO: What is the difference that the Licensing mittee has in mind between the proposed cost of Rs. 2.5 crores and the increased costs which the Licensing Committee is thinking of?

SHRI MANUBHAI SHAH: There are two aspects to the problem. Firstly. we think that the prices are higher by 30 per cent. to 40 per cent. from that, we have also indicated to the Andhra Pradesh Government that they should get the components which are manufactured in India, indigenously available. We have said that they should buy more of the indigenous and products only import minimum from outside, and that suitable deferred payment terms should be negotiated.

SHRI V. PRASAD RAO: Is it the suggestion of the Government . . .

Mr. CHAIRMAN: Sit down. Prasad Rao, Next question.

BOMBAY STATE'S REQUEST FOR THE ALLO-CATION OF MORE FUNDS FOR AGRICULTURE

*640. SHRI P. N. RAJABHOJ: the Minister of Planning be pleased to state whether Government have received any request from the Government of Bombay for the allocation of more funds for agriculture and if so, what action Government have taken on it?

THE DEPUTY MINISTER OF PLAN-NING (SHRI S. N. MISHRA): No proposal has been received in the Planning Commission from the State Government but the question came recently during Annual Plan discus-Adequate provision for agricultural programmes has been made in the annual Plan of Bombay for 1959-60 which has now been finalised.

श्री पां० ना० राजभीज: क्या माननीय मंत्री महोदय कृपा करके बता सकते ह कि खेती के लिए बम्बई को द्वितीय पंतवर्षीय योजना में कितना रुपया मंजूर किया गया है?

श्री एस० एन० मिश्र: तिय पंच-वर्षीय योजना में दितीय पंचवर्षीय योजना में जो मूल रूप से धनराशि रखी गयी थी वह ४८:५ करोड़ २० थी श्रीर उसमें से विगत तीन वर्षो में ३१:७ करोड़ खर्च हुए होंगे।

श्री पां० ना० राजभोज: क्या यह सारा पैसा पहले तीन साल में ही खर्व हो गया?

श्री एस० एन० मिश्रः में इसे साफ कर देना चाहता हूं क्योंकि मा० सदस्य के प्रश्न से इस बात का ग्राभास मिलता है कि ग्रगर इतने रुपये खर्च हुए हैं तो ग्रागे जो कार्यक्रम होने वाले हैं उनमे कुछ कमी होगी। पैसा उनका बहुत सा खर्च हो गया यह बात ठीक है, लेकिन हम इस बात का पूरा ध्यान रखते हैं कि उनके किसी कार्यक्रम में कोई रुकावट न ग्राए।

SHRI SONUSING DHANSING PATIL: Are there any States which have also complained regarding the inadequacy of funds for agricultural purposes under the Plan?

SHRI S. N. MISHRA: Sir, I have not said that the State Government has complained about the inadequacy of the funds. In fact, whatever the State had asked for has been provided in the Plan for 1959-60.

Shri SONUSING DHANSING PATIL: Is it a fact that the Planning Commission has provided very scanty sums for agricultural purposes in the Second Five Year Plan and that that has given rise to discontentment in several States?

SHRI S. N. MISHRA: This is a much larger question which was discussed threadbare during the discussion on the Plan when it was formulated.

श्री पां० ना० राजभोज: क्या मानतीय मंत्री महोदय छुपा करके बता सकते हैं कि जितना ग्रब तक खर्च हो चुका है, उसको देखते हुए कहां तक प्लान टार्गेट पूरा हुग्रा है?

श्री एस० एन० मिश्रः ऐसा मालूम होता है कि बम्बई में प्रति टन जो खाद्य का उत्पादन है उसमें विशेष खर्चा होता है, इसिलए जो कोरिलेशन यानी परस्पर सम्बन्ध होना चाहिये इंवेस्टमेंट ग्रीर प्रोडिक्टव पोटेशियल में, उस तरह का बम्बई में नहीं हो पाया। इसकी छानबीन बम्बई सरकार प्रत्येक जिले में कर रही है कि ऐसा क्यों हुआ।

CONSTRUCTION OF MANGLA DAM
PROJECT BY PAKISTAN

*641. SHRI MAHESWAR NAIK: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the execution of the Mangla Dam Project in Pakistan-occupied territory of Kashmir is still being proceeded with in spite of the protest lodged by India;
- (b) what is the present position in that regard; and
- (c) how India proposes to deal with the matter?

THE DEPUTY MINISTER EXTERNAL **AFFAIRS** (SHRIMATI Lakshmi Menon): (a) and According to a press note issued the Government of Pakistan in June 1958, the work on the Project is progress. It appears from reports published in Pakistan newspapers that roads are under construction or repair to facilitate the movement of material to the dam site, and houses are being built for the Engineering staff.